

being made to expedite the matter and no other effort is necessary

Shri Sangath: May I know the approximate date when this thermal station will go into operation?

Shri Gajendra Prasad Sinha: There are five units. The first unit is expected to be commissioned by March 1961. The others will follow in March 1962.

Shri Jaipal Singh: May I know whether the aid is on deferred payment basis or barter basis? If it is on deferred payment basis, when will the entire loan be repaid?

The Minister of Mines and Oil (Shri K. D. Malaviya): The entire matter is being examined. As the final decision has not been taken by the Government regarding the project report and the form of repayment, it will not be in the public interest to disclose all the information.

Shri Jaipal Singh: I do not know how the public interest comes in. We are not asking for details.

Shri K. D. Malaviya: May I submit that the project report has not yet been formally accepted by the Government? As such, there are many details which are still to be finally accepted and formalised. Under these circumstances, it will not be proper for me just now to disclose all the information, which may be premature. Perhaps they may not be useful for the hon. Members.

Shri Jaipal Singh: Are we to understand, therefore, that Government do not yet know whether it is to be on deferred payment basis or barter basis? Even the fundamental is yet to be decided.

Mr. Speaker: The hon. Minister does not want to disclose it now.

Shri N. E. Munnayya: May I know whether the Neyveli Project is an integrated project for briquetting and carbonising plants in addition to the thermal plant?

Shri Gajendra Prasad Sinha: It is an integrated project. But then the question of priority comes in. The first priority will be to the thermal plant.

Shri Kamal Singh: Regarding this aid upto 1961, is the Government in a position to tell us whether they can make use of this aid within that date?

Shri Gajendra Prasad Sinha: We are making every effort to stick to the schedule.

Shri Tangamani: May I know how much of the Soviet aid is allotted to the thermal power station? May I also know whether the integrated plant consisting of four projects also will be completed by 1962?

Shri Gajendra Prasad Sinha: The approximate cost of this thermal plant will be near about Rs 24.44 crores.

Shrimati Renu Chakravarty: The project report has already been submitted in October. I just want to know by what time will this be finalised—prior to the report of the team that has gone to the Soviet Union or after their return?

Shri K. D. Malaviya: The project report has been examined here by the various expert bodies and it is likely that it will be accepted by the Government very soon. But I cannot make any other commitment just now.

Bharat Electronics (Private) Ltd.

*950. **Dr. Ram Subhag Singh:** Will the Minister of Defence be pleased to state

(a) whether the Bharat Electronics (Private) Limited, Bangalore, is working upto its full production capacity;

(b) if not, what is its present productive capacity, and

(c) what are the reasons for the non-utilization of its full productive capacity?

The Deputy Minister of Defence (Shri Rangaramanahai): (a) No, Sir

(b) The present estimated production capacity of the factory for a single shift is for equipment worth about Rs 12 crores a year

(c) Development work and modifications which had to be carried out to make equipment suit the requirements of user Departments, demonstrations, technical tests and trials which had to be arranged in respect of the equipment, and difficulties in respect of foreign exchange constitute the main reasons for the non-utilisation of the full capacity of the BEL factory

Dr. Ram Subhag Singh: May I know what percentage of the factory is being utilized to produce goods?

Shri Raghuramaiah: At the moment, 40 to 50 per cent

Dr. Ram Subhag Singh: May I know whether the goods produced there are all utilized by the Defence Ministry?

Shri Raghuramaiah: Up till now most of the things manufactured there are for various other departments like railways and so on, not for defence services

Dr. Ram Subhag Singh: May I know whether the foreign exchange difficulty was visualized at the time when this big building programme was undertaken, most of which is at present lying vacant?

Shri Raghuramaiah: No, not in 1952

Shri N. R. Munsamy: May I know whether it is a fact that the non-utilisation of this capacity is mainly due to want of planning and also not satisfying the specifications of civilian requirements?

Shri Raghuramaiah: The main difficulty has been that in the case of certain wireless sets required by certain users they demanded some more modifications. The development work in that connection took some time. There have also been improvements in the field of electronics since 1952

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Shri M. E. Krishna: May I know whether any item has been struck off from the list of items which were originally intended to be manufactured in BEL

Shri Raghuramaiah: No, Sir

Shri Shivananjappa: May I know whether there is any proposal to manufacture cheap community radio sets in Bharat Electronics?

Shri Raghuramaiah: We have various proposals under consideration. It is premature to say whether any particular item will be taken up

Shri Morarka: In answer to a question the hon Minister stated recently that they have decided to manufacture radio valves in this factory. May I know whether they are going to have any foreign collaboration with any country and, if so, the nature of it?

Shri Raghuramaiah: That is actually under consideration—the question of foreign collaboration. At this stage it may be premature to give any detail

Shri Morarka: May I take it that the Government has not yet decided about any foreign collaboration and no decision has been taken yet?

Shri Raghuramaiah: If the hon Member is referring to the actual name of the company with whom we are going to collaborate, no decision has been taken to my knowledge

Shri Hem Barua: May I know whether it is a fact that Bharat Electronics (Private) Limited has suffered losses to the tune of Rs 18,87,472 upto the date of its commencement of production in January 1956, and, if so, whether it is a fact that these losses are adjusted by arbitrarily inflating the value of the capital assets?

Shri Raghuramaiah: I do not know the exact figure of losses. It is true that we have not been able to utilize the machinery to the full capacity. To that extent, of course, the overheads will be distributed on the

various articles produced. But the exact loss, I do not know.

Shri Hem Barua: The exact figure is Rs. 18,87,472. ✓

Shri Raghuramala: I am not in a position to confirm the correctness or otherwise of the figure mentioned.

Mr. Speaker: I have noted down the annual report of the Bharat Electronics as one of the subjects which may be discussed on the floor of the House and we have appointed a small committee consisting of Shri Asoka Mehta and others. As many as 87 reports have been submitted to the House from time to time of the various undertakings that have been taken over by the Central Government. I have put them into groups. I do not know if any hon. Member has tabled any motion for discussion. I will allow motions for discussion of these various reports from time to time. We cannot exhaust all this in the Question Hour.

Shri Braj Raj Singh: We have not got time for that.

Mr. Speaker: Hon. Members must be prepared to sit a little longer.

Shri Hem Barua: I am sorry to say that the hon. Deputy Minister has not answered the latter part of my question.

Mr. Speaker: How is it sought to be adjusted? Is it by inflating the value of the property or the prices?

Shri Raghuramala: The overhead charges will to some extent naturally be added on to the actual manufacturing price of the various articles. I presume that.

Shri Thirumala Rao: Is the loss due to defective planning in the beginning or due to the consequent working of this institution?

Shri Raghuramala: I have already explained as to why we have not been able to utilise the machinery to the full extent that we anticipated because difficulties have arisen in regard to

the development of items which were originally in the schedule, the development having been necessitated by the improvements in the field of electronics and the users' requirements.

Pandit J. P. Jyotshah: Is it not a fact that we are still spending foreign exchange on the import of articles which can already be produced by this institution?

Mr. Speaker: Leave alone foreign exchange, are we importing articles which are being manufactured or can be manufactured in Bharat Electronics?

Shri Raghuramala: Regarding items which can be manufactured, of course we are now investigating as to what can be manufactured here. A Production Conference was held. It may be that in the case of some of the articles which we are now importing, if we discover that we can manufacture them, we will go ahead with those plans.

WRITTEN ANSWERS TO QUESTIONS

Central Administrative Pool of Officers

*937. **Shri Narish Chandra Mathur:** Will the Minister of Home Affairs be pleased to state:

(a) what progress has been made in implementing the scheme for the constitution of the Central Administrative Pool; and

(b) whether this scheme is in accordance with the recommendations of the States Re-organisation Commission that there should be a regular flow of senior officers from the Centre to States and vice-versa?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Selections for the Central Administrative Pool have been completed, and the officers concerned as well as the State Governments and the Ministries have been informed accordingly.